

No.D&SJ/Copying Agency/MND/2017- 6336  
Office of the Distirict and Ssessions Judge, Civil and Sessions  
Division,Mandi, H.P.

Dated Mandi, the 15<sup>th</sup> Novēber,2017

To

The Worthy Registrar(Inspection),  
High Court of Himachal Pradesh,  
Shimla, (H.P)-171001

Subject :- Monthly statement showig institution, disposal  
and pendency of applications in the copying  
agencies of Civil and Sessions Division, Mandi,  
H.P. For the month of October,2017.


Sir,

“Jai Hind”

I have the honour to submit herewith the monthly  
statement in respect of the copying agencies of this Civil and  
Sessions Division regarding institution, disposal and pendency  
of applications for the supply of copies on the prescribed  
proforma for the month of October,2017 for favour of information  
please.


Yours faithfully,

Encl:- As above.

  
District and Sessions Judge  
Mandi, Distt. Mandi. H.P.

Monthly statement showing institution, disposal and pendency of applications for the month of October, 2017 in respect of the copying agencies of Civil and Sessions Division, Mandi, District Mandi, H.P.

Name of courts	Institution during the month of October, 2017	Disposal during the month of October, 2017	Pendency as on.31-10-2017	Reason for pendency
D& SJ	553	361	192	Received at the end of month
JMIC, Joginder Nagar	80	60	20	-do-
ACJM- Sarkaghat	181	155	26	--do--
ACJM-Sunde Nagar	179	136	43	-do-
JMIC-Gohar	127	127	-Nil-	-Nil-
JMIC-Karsog	44	44	-do-	-nil-
Total	1164	883	281	-----

  
 District and Sessions Judge,  
 Mandi, Distt. Mandi, H.P.

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Dated Mandi, the 15th November,2017

To

The Worthy Registrar(Inspection),  
High Court of Himachal Pradesh,  
Shimla, (H.P)-171001

Subject :- Compliance report of pending applications regarding  
supply of copies for the month of June, July , August  
& September 2017 on the subject cited above.

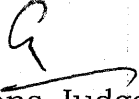
Sir,

“Jai Hind”

In continuation to this office letter No. D&SJ/Copying  
Agency/MND/2017-6003 & 6002 dated 13<sup>th</sup> October,2017, on  
the subject cited above.

In this regard it is submitted that( 20 +350)=  
370 applications for the month of June,July , August &  
September,2017 were pending out of which(20+290)= 310  
applications have been disposed off and 60 (Month of September-  
2017)applications for supply of copies are pending in this Civil &  
Sessions Division Mandi, H.P. This is for your kind information,  
please.

Yours faithfully,

  
District and Sesiions Judge,  
Mandi, Civil and Sessions Division,  
Mandi, Distt. Mandi, H.P.  
